

Government propose to step up the National Cadet Corps Rifle Training Scheme so as to cover the entire eligible population of students in Colleges and Universities.

As for the citizens, ways and means of intensifying and expanding the civilian Rifle Training Scheme are being considered.

**आकाशवाणी से प्रचार**

\*१४७. { श्री बेरवा कोटा :  
श्री मधूसूदन राव :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय भूभाग पर चीन द्वारा किये गये आक्रमण के बारे में आकाशवाणी से प्रचार का कोई नया कार्यक्रम बनाया गया है;

(ख) यदि हाँ तो उस का व्यौरा क्या है; और

(ग) यदि नहीं, तो भविष्य के लिए बनाये गये कार्यक्रम की क्या रूपरेखा बनाई गई है ?

**सूचना और प्रसारण मंत्री (डा० बे० गोपाल रेड्डी ) :** (क) जी, हाँ ।

(ख) एक विवरण जिस में अपेक्षित जानकारी दी हुई है, सभा पटल पर रखा जाता है [देखिये परिशिष्ट १, अनुबन्ध संख्या २६]

(ग) मवाल नहीं उठता ।

**तिब्बती शरणार्थी**

\*१४८ { श्री भक्त वर्शन :  
श्री भगवत सा आखाद :  
श्री वी० चं० शर्मा :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) अब तक कितने तिब्बती शरणार्थियों ने भारत में शरण ली है और उन पर कितना धन व्यय हुआ है;

(ख) अब तक राज्यवार कितने ऐसे शरणार्थियों को पुनर्वासित किया गया है;

(ग) इस समय भी कितने कितने तिब्बती शरणार्थी ऐसे हैं जिन को बसाया जाना है; और

(घ) इन शरणार्थियों को अन्यत्र स्थायी रूप से बसाये जाने की कब तक आशा की जाती है ?

**वैदेशिक कार्य, मंत्रालय में उपमंत्री (श्री दिनेश सिंह :** (क) लगभग ३४००० । अब तक जो खर्च आया है, उस के आकड़े इकट्ठे किये जा रहे हैं और बाद में बना दिये जायेंगे ।

(ख) १०,००० शरणार्थी अर्द्ध-स्थायी रूप से या तो बसा दिये गये हैं या बसाये जा रहे हैं । ३,००० शरणार्थियों को मैसूर में किमानों के रूप में बसाया जा रहा है और २००० को लामाओं के रूप में बसा दुआर और डलहौजी में बसा दिया गया है ।

(ग) लगभग २४०० ।

(घ) कोई पक्की तारीख नहीं दी जा सकती । उपयुक्त जमीन लेने की कोशिशें बराबर की जा रही हैं ताकि उन्हें वहाँ पर किसानों के रूप में बसाया जा सके ।

**Monopolistic Tendencies in Newspaper Industry**

\*149. { Shri Shree Narayan Das:  
Shri Bhakt Darshan:  
Shri Bhagwat Jha Azad:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 305 on the 14th August, 1962 and state:

(a) whether the study of trends towards centralisation of ownership and monopolistic tendencies in newspaper industry has been concluded; and

(b) if so, the results of the study?

**The Minister of Information and Broadcasting (Dr. B. Gopala Reddi):**

(a) and (b). Government feel that concentration of ownership and monopolistic tendencies in the newspaper industry do not exist to such an extent as to call for any immediate action. The position is being constantly watched and, as recommended by the Press Commission, the matter would, at the appropriate time, be brought to the notice of the Press Council which is proposed to be set up soon.

**Commonwealth Prime Ministers' Conference**

\*150. { Shri A. K. Gopalan:  
Shri Dinen Bhattacharya:  
Shri Nambiar:

Will the **Prime Minister** be pleased to state:

(a) whether his attention has been drawn to Premier MacMillan's radio broadcast on the Commonwealth Prime Ministers' talks immediately following the communique issued at the end of the recent Prime Ministers' Conference; and

(b) whether he has noted any divergence between the communique and what Mr. MacMillan said in his radio speech?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) Yes.

(b) The communique represents the agreed views of the Commonwealth Prime Ministers. The British Prime Minister's broadcast, however, would represent the views of his Government. Naturally, the two need not be the same.

**Indians in South Africa**

\*151. { Shri A. K. Gopalan:  
Shri P. C. Borooah:  
Shri Kajrolkar:  
Shri Bishanchander Seth:  
Shri Maheswar Naik:

Will the **Prime Minister** be pleased to refer to the reply given to starred

Question No. 632 on the 27th August, 1962 and state:

(a) whether any headway has since been made in the direction of negotiations with South Africa on the treatment of people of Indian origin in that country;

(b) whether this matter came up for discussion in the recent U.N. General Assembly meeting; and

(c) if so, what motions if any were sponsored or supported by India in that connection and with what result?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) No, Sir.

(b) Yes, Sir.

(c) Together with 43 other nations India requested the United Nations for the inclusion of the item on the "Treatment of people of Indian origin in South Africa" as part of an item entitled "The policies of apartheid of the Government of the Republic of South Africa". This has been done. The United Nations General Assembly has since passed a resolution calling for diplomatic and economic sanctions by countries against South Africa and requesting the Security Council to take appropriate measures including sanctions to secure South Africa's compliance with the past resolution of the General Assembly and the Council and, if necessary, to consider the expulsion of South Africa from the United Nations.

**Indians in Tanganyika**

\*152. { Shri Surendra Pal Singh:  
Shri P. K. Ghosh:  
Shri Kapur Singh:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the President of Asian Civil Servants Association of Tanganyika has requested the Indian Government to